

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 01.02.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri B.S.Sidhu , Advocate,	S.B.Criminal Misc.Bail Application No.10577/2015,Shakuntala & Anr V/s State & Anr.	Mr.Sunil Mehta	Mr.Sushil Solanki
02.	Dr.Pramila Acharya Advocate	S.B.Civil Misc.Appeal No.1950/2015,Laxman lal V/s Shweta	Mr.Surendra Mehta	Mr.Shreyansh Mardia

CAUSE – LIST 02.02.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Danpat Choudhary , Advocate,	S.B.Civil Misc.Tr.Pet.No.139/2015, Nikita Choudhary V/s Mahendra Kumar	Mr.M.R.Choudhary
02.	Dr.Manjula Choudhary Advocate	S.B.Civil Misc.Tr.Pet.No.129/2015, Smt.Shanti V/s Purandan	Mr.Sudhir Sarsawat
03.	Shri Rishi Vaishnav,Advocate	S.B.Civil Misc.Tr.Pet.No.97/2015, Smt.Jahida Bano V/s Mohd.Yusuf	Mr.Ramesh Panwar	Mr.S.P.Sharama & Kausal Sharma
04	Smt.Meena Kothari Advocate	S.B.Civil Misc.Appeal No.777/2009,Bhabotha Ram V/s G.D.Saxena & Anr.	Mr.Narendra Thanvi	Mr.S.G.Ojha,Res. 02& Mr.Prabhat Ojha, Res.01
05.	Dr.Pramila Acharya , Advocate	S.B.Civil Misc.Tr.Pet.No.125/2015,Smt. Guddi & Anr.V/s Amrit lal	Mr.H.S.Balot	Mr.Devendra Savlaot

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "